THE UTTAR PRADESH RASHTRA VIRODHI TATWA, NIWARAN (NIRSAN) ACT, 1982

(U.P. Act No. 24 of 1982)

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[As passed by the Uttar Pradesh Legislature, assented to by the Governor on September 9, 1982 and published in U.P. Gazette extraordinary on September 20, 1982

An

ACT]

to repeal the Uttar Pradesh Rashtra Virodhi Tatwa Nirsan Adhiniyam, 1970.

 $\ensuremath{\mathsf{IT}}$ is hereby enacted in the Thirty-third Year of the Republic of India as follows :

Short title

1. This Act may be called the Uttar Pradesh Rashtra Virodhi Tatwa Niwaran (Nirsan) Adhiniyam, 1982.

Repeal of U.P. Act No. 1 of 1971

2. On and from the commencement of this Act, the Uttar Pradesh Rashtra Virodhi Tatwa Niwaran Adhiniyam, 1970, shall stand repealed.